GOVERNMENT OF INDIA PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:5305 ANSWERED ON:28.04.2010 FILLING UP OF VACANCIES Alagiri Shri S. ;Singh Rajkumari Ratna

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) the details of provision for filling up vacancies by Government departments as per their requirements subject to extant guidelines and rules in the matter;

(b) whether as a result of these guidelines/rules, Group I and II officers have increased and Group III employees have decreased over the years;

(c) if so, the details thereof; and

(d) the remedial measures taken in this regard?

Answer

Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State (Independent Charge) of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; and Minister of State in the Ministry of Parliamentary Affairs(SHRI PRITHVIRAJ CHAVAN)

(a) to (d) : All vacancies are filled up by the concerned Ministries/Departments as per their functional requirements in accordance with the respective Recruitment Rules framed for various posts.

As per the Scheme of Optimisation of Direct Recruitment to civilian posts which was in currency upto 31.03.2009, all Ministries/Departments were required to surrender two-thirds of the direct recruitment vacancies and were allowed to fill up on-third of the direct recruitment vacancies. However, a Flexibility clause was provided in the Scheme to the effect that concerned Ministries/Departments can fill up certain posts on grounds of safety/security/operational considerations, depending on the functional need of the posts, in lieu of posts which are less critical. Therefore, within the overall limit on the number of vacancies to be filled in a particular year, Ministries/Departments had the flexibility to fill up the vacancies as per their requirement. As per the information compiled and made available by the Department of Expenditure the group-wise estimated number of regular central government civilian employees (including UTs) during the years 2003-04 and 2007-08 is given below :

years Group A Group B Group C

2003-04 73,800 1,62,110 20,45,291

2007-08 80,738 1,37,131 21,31,284

The Optimisation Scheme has now been discontinued w.e.f. 01.04.2009 thereby doing away with the requirement to surrender two thirds of the total direct recruitment vacancies every year. All the vacancies arising after 31.03.2009 can now be filled up by the concerned Ministries/Departments.